

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 58/397-398/NCLT/AHM/2016 (New)
C.P. No. 11/397-398/CLB/MB/2014(Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2017**

Name of the Company:

Sanjivbhai Kiritbhai Patel & Ors.

V/s.

Biocare Remedies Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Kiran Shah	C.A.	Petitioners	Kiran Shah
2.	Bharat Rao	Advocate	Petitioners	Bharat Rao
3.	PRATIK THAKKAR	ADVOCATE	Respondents.	Pratik

ORDER

Learned Advocate Mr. Bharat Rao with Learned FCA Mr. Kiran shah present for Original petitioners. Learned Advocate Mr. Pratik Thakkar present for Respondents.

At request of Learned Counsel for Respondents on the ground that Contempt application and extension of time application is pending.

List the matter on 06.09.2017.

B. No 30817

**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 30th day of August, 2017.